NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 185 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November, 2016, 10.30 A.M

Name of the Company		Prashant Jalan & Ors. -Vs-		
		Maa Jaemangla Dairy	Clusters Ltd. & Ors.	
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	MR RAJEEV	RANDAN PRASAD (ADVOCATE	Respondents	Resonant Spipe
2.	MR. SURE	NDRA KUMAR CABVOCATE	Respondents	Surendsukur 8.11.16
3.	MR. NILA	LADVOCAT		Price 8/11/16

ORDER

Counsels for the Respondents are present. Petitioners' counsel is absent. After repeated calls no one responded from the petitioners' side. The Company Petition is dismissed without cost. The interim order stands vacated.

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(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh)

Member (J)